

**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No. 11/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company		RVH Consultants Pvt. Ltd & Anr		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	CA SHA8211	#	PETITIONE	A 7/2/18

## ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)